GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

UNSTARRED QUESTION NO.: 822 TO BE ANSWERED ON THE 28th July 2025

REPORT ON AI-171 CRASH

822. SHRI RAJEEV SHUKLA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the report on Al-171 crash on 12th June, 2025 has been submitted to Government:
- (b) if so, the details thereof;
- (c) whether there is any proposal to make the probe report public; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): An investigation has been ordered by the Director General, Aircraft Accident Investigation Bureau (AAIB) under Rule 11 of the Aircraft (Investigation of Accidents & Incidents) Rules, 2017 to determine the probable cause(s)/contributory factor(s) leading to accident of Air India flight AI-171 at Ahmedabad on 12.06.2025.

A preliminary report on the accident has been published by AAIB on 12.07.2025 and is available on their website www.aaib.gov.in.

The investigation is in progress to determine the probable cause(s)/contributory factor(s) leading to the accident.
